

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.05-IA/1079(AHM)2024
ITEM No.06-IA/1088(AHM)2024
in
CP(IB) 150 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

MG Well Solutions Project International Pvt Ltd
V/s
Sintex Oil & Gas Ltd

.....Applicant

.....Respondent

Order delivered on: 24/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Kamil Lohandwala, Adv.
For the Respondent :Mr. Tirth Nayak, Adv.

ORDER

IA/1079(AHM)2024

The main counsel is not available for arguing this matter. The proxy counsel Mr. Mayur Jugtawat appears and request for adjournment.

List for further consideration on 27.08. 2024.

IA/1088(AHM)2024

This application is filed by the Liquidator for placing on record the quarterly progress report for the quarter ending on 30.06.2024. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, **IA/1088(AHM)2024** stands disposed of.

-sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-sd-

CHITRA HANKARE
MEMBER (JUDICIAL)